

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
**UNSTARRED QUESTION NO. 492**  
ANSWERED ON 03.02.2026

**EGRAMSWARAJ–GEM PORTAL**

492. DR. ANAND KUMAR :

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether the participation of local vendors, women Self-Help Groups (SHGs) and Farmer Producer Organisations (FPOs) in most Gram Panchayats in the country has not reached the desired level despite the integration of the eGramSwaraj and GeM portals;
- (b) if so, the number of SHGs or rural vendors registered on the GeM platform so far and out of them, the number that have received actual purchase orders from Gram Panchayats;
- (c) whether the Government is considering to provide a distinct identity, simplified registration process and technical support facilities for such local entities on the GeM portal;
- (d) whether any monitoring mechanism is in place to ensure that a minimum share of Gram Panchayat procurement is given to women groups and local producers; and
- (e) if not, whether the Government proposes to modify the Panchayat–GeM framework in accordance with local requirements with a view to strengthening the rural economy?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

**(a) to (c)** The Ministry of Panchayati Raj has enabled integration of the e-GramSwaraj platform with the Government e-Marketplace (GeM) to facilitate transparent, efficient and rule-based procurement by Gram Panchayats and this integration provides an enabling digital framework for Panchayati Raj Institutions (PRIs) for government procurement.

As per information furnished by the Government e-Marketplace (GeM), as on 28.01.2026, a total of 117 Farmer Producer Organisations (FPOs) and 3,784 women Self-Help Groups (SHGs) are registered on the GeM portal. These entities have fulfilled purchase orders worth ₹ 6.31 Crores and ₹ 0.39 Crores respectively from various Central and State Government buyers; however, no purchase orders from Gram Panchayats have been reported against these entities so far. Further, several facilitative measures have been put in place to encourage participation of local entities, including creation of dedicated online #VocalforLocal FPO and SARAS stores to showcase products of FPOs and SHGs, regular handholding and onboarding sessions, and a

simplified, paperless registration process with integrated Aadhaar and PAN. The platform also provides multilingual interfaces, guided onboarding workflows and helpdesk support for sellers, including local entities.

**(d) & (e)** The Ministry monitors the eGramSwaraj-GeM adoption status of PRIs. Procurement by Gram Panchayats is carried out as per State Panchayat Acts, applicable financial rules, and procurement guidelines. The use of digital platforms is intended to promote transparency, wider participation and fair access in Panchayat procurement.

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